

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCivil Appeal No(s). 797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I &amp; ANR.

Respondent(s)

(IA No. 2/2014 - STAY APPLICATION)

Date : 24-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE UJJAL BHUYANFor Appellant(s) Mr. Ritesh Agrawal, AOR  
Ms. Priyanshi Sharma, Adv.  
Mr. Sunder Khatri, Adv.For Respondent(s) Mr. R. Bala, Sr. Adv.  
Ms. Priyanka Das, Adv.  
Mr. Digvijay Dam, Adv.  
Ms. Vishakha, Adv.  
Mr. Anmol Chandan, Adv.  
Dr. N. Visakamurthy, AORUPON hearing the counsel the Court made the following  
O R D E R

We are informed that a pending appeal against acquittal is likely to be heard on 12<sup>th</sup> May, 2024.

List on 1<sup>st</sup> August, 2024.

If the appeal against acquittal is decided, the learned counsel appearing for the appellant will place on record a copy of the said decision.

(ASHISH KONDLE)  
COURT MASTER (SH)(AVGV RAMU)  
COURT MASTER (NSH)